

**CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI. R.R. BHOSALE
COURT 55 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 07-07-2020**

Sr. No.	Case Type	Case No.	Title	Name of Adv.
HEARING				
1	B.A. in SPL CASE MCOC	25/2019	MHB Colony Police Station V/s. Muna Moinuddin Shaikh @ Guddu and Ors. 03	
ORDER				
2	CRI APPEAL	678/2014	Jayendra Chandulal Thakkar @ jayendra Thakkar – Appln. V/s. The Customs AIU - The State of Maharashtra- Resp	Niranjan Mundargi
3	CRI APPEAL	767/2016	Chandahas Vishwanath Proprietor of M/s. GVM Enterprises @ M A 2145/ 16 @ BA 2044/16 – Appl V/s. Sanjay Jaganath Patil and The State of Maharashtra – Resp.	Balakrishna S.Shetty and Vishal V. Narkar
4	CRI APPEAL	853/2016	C.R. Bawiskar – Appl V/s. Jayendra Chandulal Thakker and State of Maharashtra- Resp.	R. K. Pathak
5	CRI REV APP	363/2018	Abdul Karim Shaikh – Petitioner V/s. State of Maharashtra and Hajari Lalji Singh – Resp.	Jayesh Wani
6	SPL CASE MCOC	01/2019 @ 13/2019	State of Yellowgate Police Station V/s. Sonu @ Jamil Mohd. Hussain Qureshi ... Oth	SPP Mahesh M. Mule Adv. Imran Khan

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7	CRI REV APP	1366/2019	Mahendra Karsandas Asher @ M.A. 3190-19- Appl V/s. Jaisingh Morparia – Resp.	Yatin N. Shah and Shivaji K. Farakate
8	CRI MA	3190/2019	Mahendra Karsandas Asher in Revision 1366-19 – Appl V/s. Jaisingh Morparia – Resp.	Yatin N. Shah and Shivaji K. Farakate
9	SPL CASE	309/2020	Yellowgate Police Station V/s. Ishwar Ramprasad Koli	
REPLY				
10	Sessions Case	2122/2019	The State of Maharashtra DCB CID U- IX V/s. Amar Chandan Verma	
11	MCOC (Exh- 53) (B.A.)	01/2019 @ 13/2019	State of Yellowgate police station V/s. Sonu @ Jamil Mohd Hussain Qureshi and Oth. 7	SPP Mahesh Mule Adv. Imran Khan
12	BA in Mcoc Spl	14/2015	Dyananad Mahabal Jatan V/s.. DCB CID A.E.Cell	
ARGUMENTS				
13	SESSIONS CASE	06/2015	The State DCB CID V/s. Ali Ahmed Jibril Shah and Ors.	
14	SPL CASE MCOC	16/2018	The State of DCB CID V/s. Ramdas Parshuram rahane @ Hemnat @ Sameer Jagatap and Others	SPP Desai Adv. Dubey
15	SPL CASE MCOC	24/2019	MALAD POLICE STATION V/s. Mohamad Altaf Abdul Latif Sayed	

REPORT				
16	MCOB MA	551/2020	Sumeet Yerunkar V/s. State Government	Santosh Deshpande
17	SPL CASE MCOB	02/2019	DCB CID, MUMBAI V/s. Danish Ali Jamaluddin Ahmed and Another	SPP Desai
WRITTEN NOTES OF ARGUMENTS				
18	SESSIONS CASE	11/2015	The State Santacruz P.S. V/s. Arati @ Madhu Saroj Jadhav	
HEARING				
19	MCOB M.A. in MCOB 14/2018	636/2020	Farooque Yasin Mansoor V/s. The State of Maharashtra	Karan L. Jain